

Central Administrative Tribunal
Principal Bench

O.A. No. 2855 of 1999

New Delhi, dated this the 11th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri S.C. Kaushal,
S/o late Shri Yash Paul Kaushal,
R/o XY-1, Sarojini Nagar,
New Delhi-110023.

.. Applicant

(Applicant in person)

Versus

Commissioner (Central Excise),
Central Excise Commissionerate,
Delhi-1, Central Revenues Building,
I.P. Estate,
New Delhi-110002.

.. Respondent

(By Advocate: Shri R.R. Bharti)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

In this O.A. applicant prays for placement above one Miss Vijay Vohra and below Shri D.K. Sauda in the seniority list of A.O/ACAO/E.A. in Customs and Central Excise Commissionerate, New Delhi.

2. We have heard applicant who argued his case in person and Shri R.R. Bharti for respondents.

3. During hearing applicant, however, stated that his claim related to regularisation as Administrative Officer w.e.f. 30.9.85. This relief is at variance with the relief claimed in the O.A. and under the circumstances it is fit and proper for applicant to withdraw the present O.A. and file a fresh O.A. specifically seeking the relief which he pressed before us during hearing.

4. Giving liberty as aforesaid the present
O.A. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

'gk'

S. R. Adige
(S. R. Adige)
Vice Chairman (A)